

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.65
TO BE ANSWERED ON 15.12.2017

AMENDMENT TO HINDU ADOPTIONS AND MAINTENANCE ACT, 1956

65: SHRI ASHWINI KUMAR:

Will the Minister of Women & Child Development be pleased to state:

- (a) whether the Government plans to make amendment to the Hindu Adoptions and Maintenance Act, 1956 to check adoption under Personal Law;
- (b) if so, the details thereof; and
- (c) the progress made in this regard along with the present status thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

(a): No, Madam.

(b) & (c): Does not arise.
